

amongst all agencies concerned with detection and prevention of smuggling.

[English]

Beedi Workers Welfare Fund

7484. SHRI SYED SHAHABUDDIN : Will the Minister of LABOUR be pleased to state :

(a) the total receipts in the Beedi Workers Welfare fund since its inception;

(b) the total expenditure from the Fund upto March 31, 1995;

(c) the break-up of the expenditure of various welfare schemes, State-wise; and

(d) the estimated number of beedi workers, with break-up State-wise, with the names of major districts of concentration in each case?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA): (a) and (b). As per provisional figures available, the figures of total receipts and expenditure and as follows:

Total receipts	:	Rs.120.82 crores
Total Expenditure	:	Rs.100.64 crores

(c) Information is being collected and will be laid on the Table of the House.

(d) A Statement is attached.

STATEMENT

Region	States Beedi workers	No.of (1)	Major Districts of Concentration of Beedi Workers (2) (3)		
Allahabad	U.P.	4,50,000	Muradabad	Farrukhabad	Jaunpur
Bangalore	Karnataka	3,55,00	Mangalore	Dharwad	Mysore
	Kerala	1,36,000	Cannannore	Kasargod	Tellicherry
Hyderabad	A.P.	6,25,000	Nizamabad	Karimnagar	Medak
	T.N.	6,21,000	Tirunelveli	North Arcot	Madras
Bhilwara	Rajasthan	1,00,000	Tonk	Ajmer	Kota
	Gujarat	50,000	Kheda	Mehasana	Ahmedabad
Bhubneshwar	Orissa	1.52,000	Sambhalpur	Cuttack	Dhenkanal
Jabalpur	M.P.	6,60,000	Sagar	Damoh	Jabalpur
Karma	Bihar	3,92,000	Nalanda	Singhbhum	Dumka
Nagpur	Maharashtra	2,56,000	Solapur	Bhandara	Ahmednagar
Calcutta	W.Bengal	4,50,000	Murshidabad	Malda	24Paraganas (S)
	Assam	8,000	Dhubri		
	Tripura	5,000	Tripura (W)		
Total :-		42,60,000			

Borrowing Limits of N.B.F.C.s

7485. SHRI R. SURENDER REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether the Government are aware that most of the non-banking financial companies (N.B.F.C.s) do not strictly adhere to the prudential norms laid down therefor;

(b) if so, the details thereof,

(c) whether all the N.B.F.C.s with a net worth of over 2 crores have not got themselves registered within the time-frame of March 31, 1995 or have failed to get a credit rating by that date;

(d) the number of N.B.F.C.s that have achieved capital adequacy norms by the stipulated date;

(e) whether the Government propose to curtail the borrowing limit of these companies which have failed to

adhere to the prudential norms laid down therefor from time to time; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M V. CHANDRASHEKHARA MURTHY).

(a) and (b) Reserve Bank of India (RBI) has reported that in June, 1994 it had issued prudential norms to Non-banking Financial Companies (NBFCs) with net owned funds of Rs.50 lakhs and above and registered with RBI. The registered NBFCs are required to submit to RBI halfyearly returns as at the end of March and September duly certified by their auditors. The scrutiny of the return and, where necessary, inspection of the NBFCs will reveal whether the NBFC concerned is complying with the prudential norms or not. The first return relating to 31st March, 1995, is required to be submitted by 31.5.1995.

(c) and (d). RBI has intimated that the companies having net owned funds of Rs. 2 crores and above have been asked to get themselves rated before the end of March, 1995. The rating certificate is required to be submitted alongwith the first half-yearly return on prudential norms latest by May 31, 1995. The position of NBFCs which have achieved capital adequacy norms will be known after the receipt of the first half-yearly return and scrutiny thereof.

(e) and (f). RBI has reported that no proposal is under consideration to curtail the borrowing limits of NBFCs which fail to adhere to the prudential norms. However, NBFCs in the category of Loan and Investment companies, which have failed to secure satisfactory credit ratings, will be required to bring down their level of deposits (including money raised through non-convertible bonds/debentures) to 40 per cent of their net owned funds.

**Financial Assistance to Tamil Nadu
by LIC and GIC**

7486 SHRI P. KUMARASAMY : Will the Minister of FINANCE be pleased to state :

(a) the details of water supply and drainage projects in Tamil Nadu for which financial assistance has been provided by the Life Insurance Corporation and General Insurance Corporation during 1993-94 and 1994-95, and

(b) the amount of such financial assistance sanctioned and released by each of these corporations during the above period, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY). (a) and (b). The requisite information pertaining to the LIC is contained in the Statement -I and II attached. GIC does not finance such schemes.

STATEMENT-I

S.No.	Name of the Schemes	Estimated Cost	Loan released during 1993-94
1	2	3	4
(A) CONTINUING URBAN WATER SUPPLY SCHEMES			
1,	Srivilliputtur	214.00	4.81
2,	Sivakasi	514.12	26.34
3,	Tiruchengode	500.71	6.18
4,	15, Velampalayam	104.61	12.05
5,	Kattumannarkoil	99.30	1.80
6,	Karur	471.57	39.70

1	2	3	4
7,	Alangudi	63.40	15.10
8,	Ariyamangalam	100.40	5.07
9,	Thirumuruganpondi	53.32	0.35
10,	Ammamet	39.70	6.94
11,	Nerinjipet	44.68	1.49
12,	Udankudi	62.64	0.85
13,	Manimuthar	63.17	0.63
14,	Mathagiri	47.06	12.78
15,	Palayam	51.06	12.43
16,	Vickramasingapuram	44.23	18.55
17,	Edapaddi	275.21	58.63
18,	Mallur	116.81	35.75
19,	Pillanallur	101.19	30.90
20,	Elampillai	81.26	29.15
21,	Thanjavur	415.00	144.07
22,	Kuttalam	55.75	8.86
Total (a)		3519.60	472.49

(B) NEW URBAN WATER SUPPLY SCHEMES

1.	Kunnathur	89.99	59.97
2.	Kettaiyur	44.28	29.52
3	Thriukkattupalli	42.94	23.41
4.	Valangalman	33.87	22.58
5.	Gangaikondam	21.75	14.50
6.	Peraiyur	24.90	16.60
7.	Eral	24.04	10.00
8.	Veerappanchatram	268.20	92.76
9	Kuzhithurai	51.00	25.33
10.	Sathyamangalam	215.10	57.75
11.	Thiruppathur	253.75	101.83
12.	Alampalayam	68.70	26.67
13	Sawarpuram	94.00	26.67
14.	Palani	584.00	90.78
Total (b)		1816.48	598.37

S.	Name of the No.	No. of District	Estimated Scheme	Lic Cost during 1993-94
1	2	3	4	5

(C) CONTINUING RURAL WATER SUPPLY SCHEMES

1.	Trichy	3	297.90	76.44
2.	Chengalpet MGR	1	336.00	104.40
3.	Periyar	2	433.45	84.97
Total (c)			1067.35	265.81